

DIVISION BENCH
COURT - I

O-209

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/357(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST SEPTEMBER, 2022, 10:30 A.M

IN THE MATTER OF	STATE BANK OF INDIA VS SONAL MITTAL
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physical)

Mr. Siddhartha Sharma, Adv. : For SBI
Ms. Shalini Basu, Adv.

Mr. Joy Saha, Sr. Adv. : For Respondent
Mr. Tanish Ganeriwala, Adv.

Mr. Aditya Kumar Tibrewal, RP in person

ORDER

1. Ld. Counsel for the parties present.
2. In terms of the order dated 29th of August, 2022, post this matter on **10/11/2022.**

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**